

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-521

CP No. - 37/241/242/ND/2023
CA/150/2023

IN THE MATTER OF:

Rakesh Kapoor & Ors.

.....Applicant

Vs.

Shree Ravi Trading and Manufacturing Pvt. Ltd. & Ors.

.....Respondent

SECTION

U/s 241-242

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant : Adv Pradeep Bakshi, Adv Mohit Bakshi, Adv Himashu
Vij, Adv Harshul Choudhary

For the Respondent :

ORDER

Due to paucity of time, list this matter on **03.07.2024**.

Sd/-
(Court Officer)